

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6755
ANSWERED ON:17.05.2012
PROACTIVE LAND ACQUISITION STRATEGY
Rao Shri Nama Nageswara

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Proactive Land Acquisition Strategy (PLAS) favours or requires the acquisition of farms by cooperatives over individual farmers;
- (b) if so, the details thereof;
- (c) whether any individual farmers have been refused assistance unless they applied with others as cooperatives;
- (d) if not, the position in this regard;and
- (e) the relevant details particularly in Andhra Pradesh?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a): The Land and its management falls within the legislative and administrative jurisdiction of the State Governments as provided under Entry No.18 of the State List (List II) of the Seventh Schedule to the Constitution. The acquisition of land for various projects is done by the concerned State Governments/UT Administrations under the provisions of the Land Acquisition Act, 1894. The Department of Land Resources has not formulated any Proactive Land Acquisition Strategy (PLAS) which favors or requires the acquisition of farms by cooperatives over individual farmers.

(b) to (e) : In view of the above, question does not arise.